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**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-70/1993/6191/A

From :- Shri Kaushik Kumar Sharma,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Susil Kumar Sarma,  
Presiding officer, S.T.A.T. Assam & Member,  
MACT No. 1, Kamrup (M), Guwahati.

Dated Guwahati the 23<sup>rd</sup> October, 2019.

Sub: **Casual leave.**

Ref:- Your letter No. MACT/2031/19 Dated, 14<sup>th</sup> October, 2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 19.10.2019 along with station leave permission from the morning of 18.10.2019 till the morning of 21.10.2019, has been granted/rejected.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-70/1993/6192/A, dated 23.10.19**

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

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